

**BENCH-I**

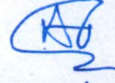
**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

Appeal No.613//KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17<sup>th</sup> January 2018, 10.30 A.M**

Name of the Company		Monipay Suppliers Pvt.Ltd.-Vs-Registrar of Companies, W.B	
Under Section		252 (3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1	A. K. UPADHAY	PETITIONER	 17/1/18
	Adv.		

**ORDER**

Ld. Counsel for the petitioner is present.

Affidavit of Compliance served by the petitioner shows that notice on the ROC has been served on 06.12.2017 but till date no reply has been filed. ROC is directed to file report within two weeks with a copy in advance to the petitioner. Thereafter, rejoinder, if any, may be filed within 15 days.

List on 19.02.2018 for hearing.



(Jinan K.R.)  
Member (Judicial)



(V.P. Singh)  
Member (Judicial)